

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Original Application No. 803 of 2002

Allahabad this the 20th day of August, 2002

Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
Hon'ble Maj Gen K.K. Srivastava, A.M.

Malkhan Singh, aged about 60 years, S/o Late Sri Ram Swaroop, R/o House No.2066, LIG Awas Vikas No.3, Kalyanpur, Panki Road, Kanpur.

Applicant

By Advocate Shri Rakesh Verma

Versus

1. Union of India through the Secretary, Ministry of Consumers Affairs & Public Distribution (Department of Food and Public Distribution), Sugar Section, Krishi Bhawan, New Delhi.
2. The Director, National Sugar Institute, Kanpur.

Respondents

By Advocate Shri V.V. Misra

O_R_D_E_R (Oral)

By Hon'ble Mr. Justice R.R.K. Trivedi, V.C.
By this O.A. under Section 19 of the Administrative Tribunals Act, 1985 the applicant has prayed for a direction to the respondents to place the petitioner in the pay scale of Rs.5500-175-9000 as Farm Superintendent and fix his pay accordingly w.e.f.1.1.96.

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Before coming to this Tribunal the applicant filed representations before the respondents.

By letter dated 21.06.2000 the respondents have intimated the applicant that his representation dated 24.05.2000 for fixation of the pay scale is under consideration of the ministry. Thus, it appears that the matter is under active consideration of the Government and it will not proper for this Tribunal to interfere at this stage, except for a direction to the respondents that the matter may be decided expeditiously. The O.A. is accordingly disposed of with a direction to the respondent no.1 to take a decision in the matter within a period of 6 months from the date of receipt of this order. No order as to costs.



Member (A)



Vice Chairman

/M.M./